

State comprising of 30 exploratory wells, 15 observation wells and 10 piezometers.

(d) Does not arise.

### **Dental Diseases**

5290. SHRI DATTA MEGHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a vaccine has been developed to immunise the children against dental diseases;

(b) if so, the details thereof; and

(c) the time by which it is likely to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) and (c). Do not arise.

[English]

### **Economic package for N-E**

5291. DR. SUDHIR RAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are considering an economic package for the North-East; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). Special efforts of the Government of India for the development of the North-East have been an ongoing process. Various measures

to give effect to this special concern of the Government of India for the economic development of the North-East include:—

(i) The North Eastern States have been given Special Category States' Status.

(ii) A Committee of Ministers headed by the Home Minister have been giving specific thought to economic development of the region.

(iii) The North-Eastern Council headed by an officer of the rank of the Secretary to the Government of India has been set up in Shillong since 1972. The main objective of the NEC is to ensure coordinated regional development of the areas.

[Translation]

### **Recruitment of minorities**

5292. SHRI A. VENKATESH NAIK:  
SHRI PHOOL CHAND VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the 'Nai Duniya' dated January 22, 1994 regarding constitution of a committee for providing adequate representation to minorities in Paramilitary forces;

(b) if so, the details thereof; and

(c) the time by which the Committee is likely to submit its report?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (c). With a view to ensuring the composite character of the Central Para-Military Forces and providing adequate representation to all regions and communities, recruitment rallies are organised in different parts of the country, after due publicity. As a part of this exercise, efforts are also made to ensure that eligible candidates from minority communities are aware of the employment opportunities available in the Central Para-Military Forces. The recruitments are regularly reviewed by the Ministry of Home Affairs.

[English]

**Parallel marketing of LPG and Kerosene**

5293. SHRI GURU DAS KAMAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have barred the Public Sector oil majors from entering into the parallel marketing of LPG and kerosene; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA (a) and (b). Parallel Marketing has been introduced to promote private sector initiative and investment in Marketing of LPG, SKO and LSHS with the objective of increasing availability of these products in the country. Therefore, the Public Sector Oil Companies, which are presently marketing SKO and LPG under the Public Distribution System are not

expected to take up parallel marketing of these products directly.

[Translation]

**Mayur-Rakshi Dam**

5294. SHRI SIMON MARANDI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are aware of the agreement between the Governments of Bihar and West Bengal regarding construction of Mayur-Rakshi Dam; and

(b) if so, the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Mayurakshi is a completed project, the construction of which was started in First Five Year Plan and was completed in Sixth Five Year Plan with an irrigation potential of 2.51 lakh hectares.

An agreement on utilisation of the water resources of the Damodar, Barakar, Ajoy, Mayurakshi, Sidheshwari-Noon Beel and Mahananda river basins where Bihar and West Bengal are Co-basin States, was reached by the Chief Ministers of West Bengal and Bihar at Patna on 19th July, 1978.

The salient features of the agreement pertaining to Mayurakshi dam provides that irrigation commitment to Bihar from Mayurakshi dam shall be honoured by not lowering the reservoir water level below RL 363 as far as practicable during Kharif season through suitable reservoir